

RESUMÉ OF WORK DONE BY LOK SABHA

**FOURTEENTH LOK SABHA
TWELFTH SESSION, 2007**

LOK SABHA SECRETARIAT, NEW DELHI
January, 2008/Magha, 1929 (Saka)

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(15 November, 2007 to 7 December, 2007)



LOK SABHA SECRETARIAT
NEW DELHI

January, 2008/Magha, 1929 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Fourteenth Lok Sabha during the Twelfth Session *i.e.* from the 15 November, 2007 to 7 December, 2007.

NEW DELHI;
January, 2008
Magha, 1929 (Saka)

P.D.T. ACHARY,
Secretary-General.

CONTENTS

	PAGE(S)
1. DURATION OF SESSION	1
2. BILLS	
(i) Government Bills	2
(ii) Bills referred to Standing Committees	6
(iii) Private Members' Bills	8
3. CALLING ATTENTION	13
4. COMMITTEES	
(i) Financial Committees	15
(ii) Standing Committees	16
(iii) Committees other than Financial and Standing Committees	18
5. FINANCIAL BUSINESS	
(i) General Budget	22
(ii) Railway Budget	22
6. LEAVE OF ABSENCE	23
7. MEMBERS ELECTED IN BYE-ELECTIONS	24
8. MOTIONS	
(i) Motions under Rules 191 and 342	25
(ii) Motions under Rule 388 for Suspension of Rules	27
9. OATH OR AFFIRMATION	28
10. OBITUARY REFERENCES	29
11. PANEL OF CHAIRMEN	31

(iv)

	PAGE(S)
12. PAPERS LAID ON THE TABLE	32
13. PETITION	33
14. QUESTIONS	
(i) Starred	34
(ii) Short Notice	34
(iii) Unstarred	34
(iv) Half an Hour discussion arising out of answers to questions	35
15. RESIGNATION BY MEMBER	36
16. RESOLUTIONS	
(i) Statutory Resolutions	37
(ii) Government Resolutions	38
(iii) Private Members' Resolutions	39
17. SHORT DURATION DISCUSSIONS UNDER RULE 193	41
18. SITTINGS OF LOK SABHA	43
19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN	
Announcements/Observations/References/Rulings .	44
20. STATEMENTS	
(i) Statements made/laid by Ministers under Rule 372 and Direction 73A	46
(ii) Matters under Rule 377—Position regarding receipt of replies from Ministries during Fourteenth Lok Sabha (as on 3.1.2008)	57
(iii) Statement showing time lost owing to interruptions in the House during Twelfth Session of 14th Lok Sabha	58

(v)

	PAGE(S)
(iv) Statement indicating matters of Urgent Public Importance raised after Question Hour and before the adjournment of the House for the day during Twelfth Session of 14th Lok Sabha	60
21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS	61
22. VACATION OF SEATS	62

1. DURATION OF SESSION

1. Date of Commencement : * 15 November, 2007
2. Date of Adjournment *sine die* : § 7 December, 2007
3. Date of prorogation : 12 December, 2007
4. Total number of days of Session : 32
5. Number of Actual days of Sittings : 17
6. Number of hours of sitting : 91 hours 7 minutes

* The first sitting commenced with the playing of National Anthem.

§ The sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

Sl.No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007	17.8.2007	-	22.11.2007 (Motion for withdrawal of the Bill)	H M 0 01	-	-	Bill withdrawn by leave of the House.
2.	*The National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2007.	22.11.2007	-	27.11.2007 (consideration and passing)	2 50	1	1	Passed, as amended
3.	**The Payment of Bonus (Amendment) Bill, 2007.	22.11.2007	-	27.11.2007 (consideration and passing)	1 30	-	-	Passed
4.	The NEPA Limited (Disinvestment of Ownership) Bill, 2007.	22.11.2007	-	-	0 01	-	-	Pending
5.	The All-India Institute of Medical Sciences and the Post-Graduate Institute of Medical Education and Research (Amendment) Bill, 2007.	20.8.2007	-	22.11.2007 (consideration and passing)	3 48	2	2	Passed, as amended

6. The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007.	17.5.2007	-	22.11.2007 (consideration and passing)	0	56	3	3	Passed, as amended
7. The Payment and Settlement Systems Bill, 2006	25.7.2006	-	23.11.2007 (consideration and passing)	1	34	35	33	Passed, as amended
8. The Payment of Gratuity (Amendment) Bill, 2007	26.11.2007	-	26.11.2007 (consideration and passing)	0	01	-	-	Pending
9. The Appropriation (No. 4) Bill, 2007	29.11.2007	-	29.11.2007 (consideration and passing)	0	03	-	-	Passed
10. The Appropriation (No. 5) Bill, 2007	29.11.2007	-	29.11.2007 (consideration and passing)	0	02	-	-	Passed
11. The Appropriation (Railways) No. 4 Bill, 2007.	29.11.2007	-	29.11.2007 (consideration and passing)	0	02	-	-	Passed
12. The Sixth Schedule to the Constitution (Amendment) Bill, 2007	30.11.2007	-	-	0	01	-	-	Pending
13. The Constitution (One Hundred and Seventh Amendment) Bill, 2007	30.11.2007	-	-	0	01	-	-	Pending
14. The Indian Boilers (Amendment) Bill, 2007, as passed by <i>Rajya Sabha</i>	-	28.11.2007	30.11.2007 (consideration and passing)	1	19	-	-	Passed
15. The Sashashtra Seema Bal Bill, 2007, as passed by <i>Rajya Sabha</i>	-	29.11.2007	1.12.2007 (consideration and passing)	2	09	-	-	Passed

*The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the National Capital Territory of Delhi Law (Special Provisions) Second Ordinance, 2007 (No. 7 of 2007) promulgated by the President on 15 September, 2007. The Short Title of the Bill was changed to the National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007 by Lok Sabha through an amendment to clause 1.

**The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Payment of Bonus (Amendment) Ordinance, 2007 (No. 8 of 2007) promulgated by the President on 27 October, 2007.

1	2	3	4	5	6	7	8	9
					H	M		
16.	The Rajiv Gandhi Institute of Petroleum Technology Bill, 2007, as passed by Rajya Sabha	-	1.12.2007	3.12.2007 (consideration and passing)	1	25	-	Passed
17.	The Paramedical and Physiotherapy Central Councils Bill, 2007	4.12.2007	-	-	0	03	-	Pending
18.	The Indira Gandhi National Tribal University Bill, 2007, as passed by Rajya Sabha	-	4.12.2007	4.12.2007 (consideration and passing)	1	28	5	Passed
19.	The Maintenance and Welfare of Parents and Senior Citizens Bill, 2007	20.3.2007	-	5.12.2007 (consideration and passing)	2	23	6	Passed, as amended
20.	The Land Acquisition (Amendment) Bill, 2007	6.12.2007	-	-	0	01	-	Pending
21.	The Rehabilitation and Resettlement Bill, 2007	6.12.2007	-	-	0	01	-	Pending
22.	The Armed Forces Tribunal Bill, 2007, as passed by Rajya Sabha	-	4.12.2007	6.12.2007 (consideration and passing)	0	04	-	Passed
23.	The Authority for Advance Rulings on Central Taxes Bill, 2007	7.12.2007	-	-	0	07	-	Pending

SUMMARY

1. Bills pending at the end of last Session	29
2. Bills introduced	13
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	5
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	14
8. Bills negatived	Nil
9. Bills withdrawn	1
10. Bills—part discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/Speaker	9
18. Bills reported by Standing Committees	5
19. Bills pending at the end of Eleventh Session of Fourteenth Lok Sabha	32

(ii) Bills Referred to the Standing Committees and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of presentation/laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Indira Gandhi National Tribal University Bill, 2007	23.8.2007 (RS)	Chairman	Human Resource Development (30.8.2007)	19.11.2007	Passed
2.	The Carriage by Air (Amendment) Bill, 2007	4.5.2007 (LS)	Chairman	Transport, Tourism and Culture (28.5.2007)	20.11.2007	Pending in Lok Sabha
3.	The Rajiv Gandhi Institute of Petroleum Technology Bill, 2007	7.8.2007 (RS)	Speaker	Petroleum (14.9.2007)	21.11.2007	Passed
4.	The Limited Liability Partnership Bill, 2006	15.12.2006 (RS)	Speaker	Finance (4.12.2006)	27.11.2007	Pending in Rajya Sabha
5.	The Unorganised Sector Workers' Social Security Bill, 2007	10.9.2007 (RS)	Speaker	Labour (21.9.2007)	3.12.2007	Pending in Rajya Sabha
6.	The NEPALimited (Disinvestment of Ownership) Bill, 2007	22.11.2007 (LS)	Chairman	Industry (17.12.2007)	—	Pending with the Committee
7.	The Payment of Gratuity (Amendment) Bill, 2007	26.11.2007 (LS)	Speaker	Labour (10.12.2007)	—	Pending with the Committee

8.	The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2007	27.11.2007 (RS)	Speaker	Social Justice and Empowerment (14.12.2007)	—	Pending with the Committee
9.	The Sixth Schedule to the Constitution (Amendment) Bill, 2007	30.11.2007 (LS)	Chairman	Home Affairs (11.12.2007)	—	Pending with the Committee
10.	The Constitution (One Hundred and Seventh Amendment) Bill, 2007	30.11.2007 (LS)	Chairman	Home Affairs (11.12.2007)	—	Pending with the Committee
11.	The Paramedical and Physiotherapy Central Councils Bill, 2007	4.12.2007 (LS)	Chairman	Health and Family Welfare (17.12.2007)	—	Pending with the Committee
12.	The Land Acquisition (Amendment) Bill, 2007	6.12.2007 (LS)	Speaker	Rural Development (10.12.2007)	—	Pending with the Committee
13.	The Rehabilitation and Resettlement Bill, 2007	6.12.2007 (LS)	Speaker	Rural Development (10.12.2007)	—	Pending with the Committee
14.	The Authority for Advance Rulings on Central Taxes Bill, 2007	7.12.2007 (LS)	Speaker	Finance (10.12.2007)	—	Pending with the Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Compulsory Registration of Marriages Bill, 2007 by Shri L. Rajagopal, M.P.	30.11.2007	—	—	H - M	—	—	Pending
2.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2007 by Shri L. Rajagopal, M.P.	30.11.2007	—	—	—	—	—	Pending
3.	The Prohibition on Use of Caste or Religious Title Bill, 2007 by Shri L. Rajagopal, M.P.	30.11.2007	—	—	—	—	—	Pending
4.	The High Court of Andhra Pradesh (Establishment of a Permanent Bench at Vijayawada) Bill, 2007 by Shri L. Rajagopal, M.P.	30.11.2007	—	—	—	—	—	Pending

5.	The National Commission for Youth Bill, 2007 by Shri Alok Kumar Mehta, M.P.	30.11.2007	—	—	—	—	—	—	—	Pending
6.	The Displaced Farmers (Rehabilitation and Other Facilities) Bill, 2007 by Shri Hansraj Gangaramji Ahir, M.P.	30.11.2007	—	—	—	—	—	—	—	Pending
7.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2007 (Amendment of the Schedule) by Shri Hansraj Gangaramji Ahir, M.P.	30.11.2007	—	—	—	—	—	—	—	Pending
8.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2007 (Amendment of the Schedule) by Shri Hansraj Gangaramji Ahir, M.P.	30.11.2007	—	—	—	—	—	—	—	Pending
9.	The Constitution (Amendment) Bill, 2007 (Amendment of the Eighth Schedule) by Syed Shahnawaz Hussain, M.P.	30.11.2007	—	—	—	—	—	—	—	Pending
10.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2007 (Amendment of the Schedule) by Shri Tapir Gao, M.P.	30.11.2007	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
11.	The Motor Vehicles (Amendment) Bill, 2007 (Amendment of section 129) by Dr. R. Senthil, M.P.	30.11.2007	—	—	—	—	—	Pending
12.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2007 (Amendment of the Schedule) by Dr. R. Senthil, M.P.	30.11.2007	—	—	—	—	—	Pending
13.	The Constitution (Amendment) Bill, 2007 (Insertion of new article 24A) by Shri Mohan Singh, M.P.	30.11.2007	—	—	0-09 minutes taken on introduction of Bills from Sl. Nos. 1 to 13.	—	—	Pending
14.	The Constitution (Amendment) Bill, 2004 (Insertion of new article 16A) by Shri Mohan Singh, M.P.	9.7.2004	—	24.8.2007 7.9.2007 (11th Session) 30.11.2007 (12th Session)	01-06 minutes (excluding 2 hours and 58 minutes taken during 11th Session)	—	—	Withdrawn by leave of the House
15.	The Inter-State River Water Regulatory Authority Bill, 2005 by Shri Mohan Singh, M.P.	25.8.2005	—	30.11.2007 (12th Session)	0-48 minutes	—	—	Withdrawn by leave of the House

16.	The Electoral Reforms Commission Bill, 2006 by Shri C.K. Chandrappan, M.P.	24.11.2006	—	30.11.2007 (12th Session)	0 - 20 minutes	—	—	Discussion on the motion for consideration of the Bill not concluded. Pending.
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SUMMARY

(Private Members' Bills)

1. Bills pending at the end of the last session	236
2. Bills introduced	13
3. Bills withdrawn	2
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 4392 of Bulletin-Part II, dated 3.1.2008	247

3. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken
1	2	3	4	5
1.	Situation arising out of high cost of health services and need to evolve laws to regulate the private nursing homes.	Shri Gurudas Dasgupta	Dr. Anbumani Ramadoss 22.11.2007	H. M. 00 28
2.	Situation arising due to supply of inferior quality wheat to BPL families under the Public Distribution System and steps taken by the Government in this regard.	Prof. Vijay Kumar Malhotra	Shri Sharad Pawar 23.11.2007	00 42
*3.	Situation arising out of spread of Encephalitis in the country and steps taken by the Government in regard thereto.	Shri Yogi Aditya Nath	Dr. Anbumani Ramadoss 27.11.2007	00 33
4.	Need for effective implementation of Child Labour (Prohibition and Regulation) Act, 1986.	Shri Basudeb Acharia	Shri Oscar Fernandes 27.11.2007	00 24
*5.	Situation arising out of fall in the level of ground water, resulting in scarcity of water in the country, particularly in rural areas and steps taken by the Government in this regard.	Shri Hansraj G. Ahir	Shri Jai Prakash Narayan Yadav 01.12.2007	00 36
*6.	Situation arising out of violence during and after the demonstration by All	Shri Ajoy Chakraborty	Shri Shivraj V. Patil 03.12.2007	01 19

* The chair allowed some members, whose names were not in the list of Business, to seek clarifications.

1	2	3	4	5
	Adivasi Students Association of Assam (AASAA) on 24 November, 2007 at Guwahati and steps taken by the Government in this regard.			
7.	Situation arising out of shortage of fertilizers in various parts of the country and steps taken by the Government in this regard.	Dr. Chinta Mohan	Shri Ram Vilas Paswan 05.12.2007	00 21

4. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/ Local visits under-taken	Reports Presented		Remarks
				H	M			Original Action Taken	Action Taken State-ment	
1.	Committee on Estimates	01.05.2007	1	0	30	33.3%	—	—	1	—
2.	Committee on Public Undertakings	01.05.2007	3	2	50	45.45%	—	1	3	1
3.	Committee on Public Accounts	30.04.2007	1	0	30	41%	—	3	3	—

9.	Committee on Information Technology	5.08.2007	6	8	35	—	—	—	—	4	—	—
10.	Committee on Labour	5.08.2007	1	1	30	—	—	1	—	—	—	—
11.	Committee on Petroleum & Natural Gas	5.08.2007	1	0	30	—	—	3	1	3	—	—
12.	Committee on Railways	5.08.2007	1	0	30	—	—	3	1	—	—	—
13.	Committee on Rural Development	5.08.2007	1	2	00	—	—	—	—	—	—	—
14.	Committee on Social Justice & Empowerment	5.08.2007	—	—	—	—	—	—	—	—	—	—
15.	Committee on Urban Development	5.08.2007	1	1	30	—	—	1	2	3	—	—
16.	Committee on Water Resources	5.08.2007	—	—	—	—	—	—	—	1	—	—

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/ Local visits undertaken	Reports Presented		Remarks
				H	M			Original Action Taken	Action Taken State-ment	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the sittings of the House	7.08.2007	1	0	35.71%	—	1	—	—	—
2.	House Committee	14.07.2007	—	—	—	—	—	—	—	—
3.	MPLADS Committee	7.08.2007	—	—	—	—	—	—	—	—
4.	Committee on Privileges	First constituted on 7.08.2004 Reconstituted on 13.07.2005 & 28.08.2006.	2	1	30%	—	1	—	—	—
5.	Committee on Ethics	First constituted on 28.04.2005 and Reconstituted on 23.09.2006	—	—	—	—	—	—	—	—

1	2	3	4	5	6	7	8	9	10	11
14.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	19.08.2004	1	0	40	80%	—	—	—	—
15.	Joint Committee on Food Management in Parliament House Complex	14.02.2007	1	0	30	50%	—	—	—	—
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	1.05.2007	1	0	30	33%	—	1	1	2
17.	Business Advisory Committee	19.07.2007	3	1	15	55.5%	—	3	—	—
18.	Joint Committee on Salaries and Allowances of Members of Parliament	7.08.2007	—	—	—	—	—	—	—	—
19.	Committee on Government Assurances	06.08.2007	—	—	—	—	—	—	—	—

20. Committee on Petitions	07.08.2004 (Reconstituted in August, 07)	2	2	15	53.33%	—	5	—	—	—
21. Committee on Empowerment of Women	16.08.2007	1	1	00	33%	—	—	1	1	—
22. Railway Convention Committee	17.09.2004	—	—	—	—	—	—	—	2	—

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time taken
			H M
(i) General Budget			
Supplementary Demands for Grants in respect of Budget (General) for 2007-2008.	20.11.2007	27.11.2007 28.11.2007 29.11.2007	*Discussion and voting on Supplementary Demands for Grants (General) } 4 00
Demands for Excess Grants (General) for 2005-2006.	20.11.2007	27.11.2007 28.11.2007 29.11.2007	*Discussion and voting on Demands for Excess Grants (General) }
(ii) Railway Budget			
Supplementary Demand for Grant in respect of Budget (Railways) for 2007-2008.	23.11.2007	29.11.2007	Discussion and voting on Supplementary Demand for Grant (Railways) 5 22

*Discussed together.

6. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which Leave granted	Date when Leave granted
1.	Smt. Manorama Madhvaraj	27.08.2007 to 10.09.2007	
2.	Shri Rajesh Ranjan	\$02.12.2006 to 19.12.2006 23.02.2007 to 20.03.2007 and 26.04.2007 to 10.05.2007	
3.	Shri Anjan Kumar Yadav	15.11.2007 to 30.11.2007	
4.	Dr. Md. Shahabuddin	\$07.05.2007 to 17.05.2007 10.08.2007 to 10.09.2007 and 15.11.2007 to 30.11.2007	06.12.2007
5.	Smt. Priya Dutt	15.11.2007 to 07.12.2007	
6.	Shri A. Narendra	15.11.2007 to 07.12.2007	
7.	Shri Prakash Paranjpe	15.11.2007 to 07.12.2007	
8.	Shri Atiq Ahamad	10.08.2007 to 10.09.2007 and 15.11.2007 to 07.12.2007	
9.	Shri Govinda Aroon Ahuja	(i)**17.03.2007 to 20.03.2007 26.04.2007 to 17.05.2007 10.08.2007 to 10.09.2007 15.11.2007 to 29.11.2007 (ii) 30.11.2007 to 02.12.2007	Absence Condoned Leave Granted

\$ Since the Committee do not recommend leave for more than 59 days, the member was granted leave in the first instance for 59 days.

** As the member had completed 60 days of absence on the 16th November, 2007 and the application for leave of absence was received after that date, the Committee recommend that the period of his absence till the date of application (*i.e.* 29 November, 2007) may be condoned and leave of absence from 30 November to 2 December, 2007 (3 days) may be granted to him.

7. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Date when declared elected	Date of Oath/Affirmation and taking of seat in House
1.	Shri Francisco Sardinha	03.11.2007	15.11.2007

8. MOTIONS
(i) Motions under Rules 191 and 342

Sl. No.	Brief subject	Disposal of Motion under Rule	Name of the Member who moved	Date(s) of discussion	Time taken	No. of amendment/ Substitute motions tabled/moved/adopted	Remarks
1	2	3	4	5	6	7	8
1.	"That this House do extend upto first day of the last week of Budget Session, 2008, the time for presentation of the Report of the Joint Committee to examine the constitutional and legal position relating to office of profit."	191	Shri Iqbal Ahmed Saradgi	29.11.2007	0 01 H M	Nil	Adopted

MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	513
No. of motions admitted	:	232
No. of motions discussed	:	01
No. of discussions completed	:	01
No. of motions remained part-discussed	:	Nil
Total time taken	:	01 minute

(ii) Motions under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time taken		Remarks
				H	M	
1.	"That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government Amendment No. 3 to the Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007."	Shri Sontosh Mohan Dev	23.11.2007	0	01	Adopted
2.	"That this House do suspend Clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government Amendment No. 6 to the Maintenance and Welfare of Parents and Senior Citizens Bill, 2007."	Shrimati Meira Kumar	5.12.2007	0	01	Adopted

9. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/Affirmation	Language in which oath/affirmation made	Date of oath/affirmation	Time taken H. M.
1.	Shri Francisco Sardinha	Mormugao/Goa	Oath	English	15.11.2007	0 01

10. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of obituary references	Time Taken	
				H.	M.
1	2	3	4	5	
1.	*Shri Vijaykumar Khandelwal (Sitting Member)	13.11.2007	15.11.2007	0	10
2.	Shri Manjay Lal (Member, Ninth, Tenth and Thirteenth Lok Sabhas)	29.04.2007			
3.	Shri Yashwant Borole (Member, Sixth Lok Sabha)	16.09.2007			
4.	Shri Lala Ram Ken (Member, Seventh and Eighth Lok Sabhas)	05.10.2007			
5.	Dr. L.M. Singhvi (Member, Third Lok Sabha)	06.10.2007			
6.	Reference to the loss of several thousands of lives and large scale damage to property caused by severe cyclone 'Sidr', that struck the coastal areas of Bangladesh.	15.11.2007	19.11.2007	0	01
7.	Reference to the loss of lives and injuries to many in the serial bomb blasts that took place at Faizabad, Varanasi and Lucknow in Uttar Pradesh and in Assam.	23.11.2007	26.11.2007	0	01
8.	Reference to the incident of land mine blast at Dantewara district in Chhattisgarh resulting in the death of 12 persons including 10 jawans of Second Mizoram Reserve Police Battalion.	29.11.2007	30.11.2007	0	01

1	2	3	4	5
9.	Shri T.A. Patil (Member, Third, Fourth and Fifth Lok Sabhas)	17.10.2007	} 01.12.2007	0 03
10.	Shri Channaiah Odeyar (Member, Eighth, Ninth and Tenth Lok Sabhas)	19.11.2007		
11.	Shri Sarju Prasad Saroj (Member, Ninth Lok Sabha)	27.07.2007	07.12.2007	0 02

* House was adjourned for the day without transacting any business.

11. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	Shri Giridhar Gamang	18.3.2006
2.	Dr. Satyanarayan Jatiya	
3.	Smt. Sumitra Mahajan	
4.	Dr. Laxminarayan Pandey	
5.	Shri Balasaheb Vikhe Patil	
6.	Shri Varkala Radhakrishnan	
7.	Shri Arjun Charan Sethi	
8.	Shri Mohan Singh	
9.	Smt. Krishna Tirath	
10.	Shri Devendra Prasad Yadav	

12. PAPERS LAID ON THE TABLE

(a) By Government	1573
(b) By Private Members	Nil

13. PETITION

Petition presented by Member — One

14. QUESTIONS

(I) Starred Questions

(a) Number of Questions put down in Question Lists for oral answer	340
(b) Number of Questions orally answered	70

(II) Short Notice Questions

Number of Questions put down in Short Notice Question List	NIL
(a) Number of Short Notice Question orally answered	NIL
(b) Number of Short Notice Question Laid on the Table of the House	NIL

(III) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers	3334*
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent.	3604

* Excluding 1 USQ deleted and 1 USQ shown extra due to jumping of machine (on 22-11-2007, USQ List starts from 764 instead of 763).

**(iv) Half-an-Hour Discussion Arising out of Answers to Questions during the Twelfth Session of
Fourteenth Lok Sabha**

Sl. No.	Brief Subject	Name of members who got priority in the ballot to raise the discussion	Date of Discussion	Ministry/Deptt.	Time taken Hrs. Mts.
	Non-issuance of Visas and Passports to Indians Living abroad	Shri Avinash Rai Khanna	26-11-2007	External Affairs	0 30

15. RESIGNATION BY MEMBER

Sl. No.	Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
	Maj. Gen. (Retd.) B.C. Khanduri, AVSM	Uttarakhand	Tehri Garhwal	13.09.2007	Resigned on 13.09.2007. Announcement was made in the House on 19.11.2007

16. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Subject	Article/section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
					H M		
1.	That this House approves the proclamation issued by the President on the 20th November, 2007 under article 356 of the Constitution in relation to the State of Karnataka.	356	Shri Shivraj V. Patil	26.11.2007	3 45	Home Affairs	Adopted
2.	*That this House disapproves of the National Capital Territory of Delhi Laws (Special Provisions) Second Ordinance, 2007 (No. 7 of 2007) promulgated by the President on 15 September, 2007.	123	Shri Varkala Radhakrishnan	27.11.2007	2 49	Urban Development	Withdrawn
3.	**That this House disapproves of the Payment of Bonus (Amendment) Ordinance, 2007 (No. 8 of 2007) promulgated by the President on 27th October, 2007.	123	Prof. Rasa Singh Rawat	27.11.2007	1 29	Labour	Withdrawn

*Discussed together with Motion for consideration of the National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2007.

**Discussed together with Motion for consideration of the Payment of Bonus (Amendment) Bill, 2007.

(ii) Government Resolutions

Sl. No.	Text	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1.	*That this House approves the recommendations contained in paras 54, 55, 56, 57, 58, 59, 60 and 61 of the Sixth Report of Railway Convention Committee (2004) appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented to the Lok Sabha on 26th April, 2007.	Shri Lalu Prasad	29.11.2007	H 05 M 26	Railways	Adopted
2.	That this House approves the recommendations of the Railway Convention Committee (2004) as contained in Paras 23 and 24 of their Third Report, which was presented to the Lok Sabha on 12th August, 2005.	Shri Lalu Prasad	05.12.2007	00 03	Railways	Adopted

*Discussed together with the Supplementary Demand for Grants (Railways) for 2007-08.

(iii) Private Members' Resolutions

Sl. No.	Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
	This House urges upon the Government to take effective steps to provide free, compulsory and uniform education upto Higher Secondary level in the country.	Shri Ram Kripal Yadav	31.8.2007 (Eleventh Session) 23.11.2007 (Twelfth Session)	H M 2 17 (excluding 01 minute taken during 11th Session)	Human Resource Development	Discussion not concluded.

SUMMARY

(Private Members' Resolutions)

1. No. of Resolutions received	:	5
2. No. of Resolutions discussed	:	1
3. No. of Resolutions adopted	:	Nil
4. No. of Resolutions withdrawn	:	Nil
5. No. of Resolutions negatived	:	Nil
6. No. of Resolutions on which debate was adjourned	:	Nil
7. No. of Resolutions part-discussed	:	1

**17. SHORT DURATION DISCUSSIONS
(Rule 193)**

Sl. No.	Brief Subject	Name of the Member who raised	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
1.	Proposal to set up Special Economic Zone in Nandigram, West Bengal and consequent large scale violence.	Shri L.K. Advani	21.11.2007	H 05 M 46	Home Affairs	Discussion concluded
2.	Indo-US Nuclear Agreement.	*Shri Rupchand Pal	28.11.2007	06 33	External Affairs/ Prime Minister Office	Discussion concluded
3.	@Need for harmonious functioning of three organs of the State i.e. Legislature, Judiciary and Executive.	Shri Gurudas Dasgupta	3.12.2007 4.12.2007	07 27	Law and Justice	Discussion concluded
4.	Internal Security.	Prof. Vijay Kumar Malhotra	5.12.2007	01 39	Home Affairs	Part-discussed

*In place of Shri P. Karunakaran.

@On 7.12.2006, the House decided to convert the Calling Attention on the subject into Short Duration Discussion under rule 193.

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS
OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	269
No. of discussions admitted	:	5
No. of discussions held	:	4
No. of discussions completed	:	3
No. of discussions remained part-discussed	:	1
Total time taken	:	21 hours 25 minutes

18. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sitting fixed for Friday, 16th November, 2007 and Fixation of sitting on Saturday, 1st December, 2007.	15.11.2007	As decided in the meeting of the Business Advisory Committee held on 15th November, 2007 the sitting of Lok Sabha fixed for Friday, the 16th November, 2007 was cancelled and in lieu thereof a sitting of the House was held on Saturday, 1st December, 2007.

**19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
Announcements/Observations/References/Rulings**

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Congratulating the Indian Cricket Team on winning the One Day Series against Pakistan.	The Speaker	19.11.2007
2.	Reference regarding loss of several lives and large scale damage to property caused by severe cyclone 'Sidr', that struck the coastal areas of Bangladesh.	The Speaker	19.11.2007
3.	Reference regarding:— (i) Loss of lives and injuries to many in the serial bomb blasts that took place at Faizabad, Varanasi and Lucknow in Uttar Pradesh on 23 November, 2007. (ii) Loss of lives in bomb blasts in Assam.	The Speaker	26.11.2007
4.	Felicitations by the Speaker:— (i) Congratulating Ms. Dola Banerjee for winning World Archery Championship in Dubai on 24 November, 2007. (ii) Congratulating Indian Skipper Shri Anil Kumble and his teammates on winning the first Cricket Test Match against Pakistan in New Delhi on 26.11.2007. (iii) Congratulating Shri Mohan Rawale, M.P. and Captain of the Parliamentary Eleven Cricket Team on winning match against the team of Haryana Chief Minister's Eleven in the One day Cricket held on Saturday, the 24th November, 2007.	The Speaker	26.11.2007
5.	Observation regarding business transacted by the House during the weeks ending on 23 November, 1 December, 2007.	The Speaker	27.11.2007 4.12.2007

1	2	3	4
6.	Reference regarding land mine blast at Dantewara District in Chhattisgarh on 29 November, 2007 resulting in death of 12 persons including 10 Jawans of Second Mizoram Reserve Police Battalion.	The Deputy Speaker	30.11.2007
7.	Reference regarding World AIDS Day.	The Speaker	1.12.2007
8.	Reference regarding World Disability Day.	The Speaker	3.12.2007
9.	Valedictory reference on the conclusion of Twelfth Session of the Fourteenth Lok Sabha.	The Speaker	7.12.2007

20. STATEMENTS

(i) Statements made/laid by Ministers under Rules 372, and Direction 73A during Twelfth Session of Fourteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding the devastation caused by recent cyclone that struck the coastal areas of Bangladesh.	Shri Pranab Mukherjee	19.11.2007	00	03
2.	Government business for the week commencing the 19th November, 2007.	Shri P.R. Dasmunsi	19.11.2007	00	03
*3.	Status of implementation of the recommendations contained in the 14th and 16th Reports of the Standing Committee on External Affairs, pertaining to the Ministry of Overseas Indian Affairs.	Shri Vayalar Ravi	21.11.2007	00	01
*4.	Correcting the reply given on 29th August, 2007 to USQ No. 2186 regarding Financial Assistance to Poor and Needy Patients.	Dr. A. Ramadoss	21.11.2007	00	01
*5.	Correcting the reply given on 9th May, 2007 to USQ No. 4745 by Shri Bhuvaneshwar Prasad Mehta regarding Retrenchment of Adivasis and Dalit Persons.	Dr. Dasari Narayan Rao	21.11.2007	00	01
*6.	Status of implementation of the recommendations contained in the 16th, 23rd and 24th Reports of the Standing Committee on Social Justice and Empowerment, pertaining to the Ministry of Social Justice and Empowerment.	Smt. Meira Kumar	22.11.2007	00	01
*7.	Status of implementation of the recommendations contained in the	Shri P.R. Kyndiah	23.11.2007	00	01

*Laid a copy (Hindi and English versions) of the statement.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	17th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2006-07), pertaining to the Ministry of Tribal Affairs.				
*8.	Status of implementation of the recommendations contained in the 171st Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2007-08), pertaining to the Department of Scientific and Industrial Research (DSIR), Ministry of Science and Technology.	Shri Kapil Sibal	23.11.2007	00	01
9.	Regarding bomb blasts at Lucknow, Varanasi and Faizabad in Uttar Pradesh.	Shri Shivraj V. Patil	23.11.2007	00	08
10.	Government business for the week commencing the 26th November, 2007.	Shri B.K. Handique	23.11.2007	00	06
*11.	Regarding the National Policy for Farmers, 2007.	Shri Sharad Pawar	26.11.2007	00	01
*12.	Status of implementation of the recommendations contained in the Seventh Report of the Standing Committee on Water Resources on Demands for Grants (2007-08) pertaining to the Ministry of Water Resources.	Prof. Saifuddin Soz	26.11.2007	00	01
13.	Regarding bomb blasts at Lucknow, Varanasi and Faizabad in Uttar Pradesh.	Shri Shivraj V. Patil	26.11.2007	01	50
14.	Correcting the reply given on 8.5.2007 to SQ No./466 by Shri Raghunath Jha and Shri Manjunath Kunnur, M.Ps regarding Mid Day Meal Scheme alongwith the reasons for delay in correcting the reply.	Shri M.A.A. Fatmi	27.11.2007	00	03

*Laid a copy (Hindi and English versions) of the statement.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
15.	Regarding violence by All Adivasi Students Association of Assam (AASAA) on 24th November, 2007.	Shri Shivraj V. Patil	27.11.2007	00	09
*16.	Status of Rural Employment Guarantee Act (NREGA).	Dr. Raghuvansh Prasad Singh	27.11.2007	00	01
*17.	Status of implementation of the components of Bharat Nirman relating to the Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	27.11.2007	00	01
18.	Status of implementation of the recommendations contained in the 81st Report of the Standing Committee on Commerce on Demands for Grants (2007-08) (Demand No. 12), pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.	Shri Jairam Ramesh	27.11.2007	00	01
*19.	Status of implementation of the recommendations contained in the 73rd Report of the Standing Committee on Commerce on Action Taken by the Government in the 55th Report on Export of Gems and Jewellery.	Shri Jairam Ramesh	27.11.2007	00	01
*20.	Status of implementation of the recommendations contained in the 67th Report of the Standing Committee on Commerce on functioning of State Trading Corporation of India Ltd.	Shri Jairam Ramesh	27.11.2007	00	01
*21.	Status of implementation of the recommendations contained in the 75th Report of the Standing Committee on Commerce on "India and the Sixth Ministerial".	Shri Jairam Ramesh	27.11.2007	00	01
22.	Regarding the stay of Ms. Taslima Nasreen in India.	Shri Pranab Mukherjee	28.11.2007	00	01
*23.	Status of implementation of the recommendations contained in the	Shri Mani Shankar Aiyar	28.11.2007	00	01

*Laid a copy (Hindi and English versions) of the statement.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	169th, 185th, 190th and 195th Reports of the Standing Committee on Human Resource Development, pertaining to the Ministry of Youth Affairs and Sports.				
*24.	Status of implementation of the recommendations contained in the 127th Report of the Standing Committee on Home Affairs on Demands for Grants (2007-08) pertaining to the Ministry of Development of North Eastern Region.	Shri Mani Shankar Aiyar	28.11.2007	00	01
*25.	Status of implementation of the recommendations contained in the Ninth and Eighteenth Reports of the Standing Committee on Social Justice and Empowerment on 'Working of National Minorities Development and Finance Corporation (NMDFC)', pertaining to the Ministry of Minority Affairs.	Shri A.R. Antulay	29.11.2007	00	01
*26.	Status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on Coal and Steel on Demands for Grants (2006-07) pertaining to the Ministry of Steel.	Shri Ram Vilas Paswan	29.11.2007	00	01
27.	Status of implementation of the recommendations contained in the 201st Report of the Standing Committee on Industry on Demands for Grants (2007-08) pertaining to the Department of Heavy Industries, Ministry of Heavy Industries and Public Enterprises.	Shri Sontosh Mohan Dev	29.11.2007	00	01
*28.	Status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Social Justice and Empowerment on National	Smt. Meira Kumar	29.11.2007	00	01

*Laid a copy (Hindi and English versions) of the statement.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	Backward Classes Finance and Development Corporation (NBCFDC), pertaining to the Ministry of Social Justice and Empowerment.				
*29.	Status of implementation of the recommendations contained in the 14th Report of the Standing Committee on Petroleum and Natural Gas on Demands for Grants (2007-08), pertaining to the Ministry of Petroleum and Natural Gas.	Shri Murli Deora	29.11.2007	00	01
*30.	Status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Chemicals and Fertilizers, pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers.	Shri B.K. Handique	29.11.2007	00	01
*31.	Correcting the reply given on May 17, 2007 to SQ No. 603 by Smt. Karuna Shukla, M.P. regarding Exodus of Employees from Railways and giving reasons for delay in correcting the reply.	Shri R. Velu	29.11.2007	00	01
*32.	Status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Urban Development on Demands for Grants (2007-08) pertaining to the Ministry of Urban Development.	Shri S. Jaipal Reddy	30.11.2007	00	01
*33.	Status of implementation of the recommendations contained in the 41st, 42nd, 46th and 52nd Report of the Standing Committee on Finance, pertaining to the Department of Revenue, Ministry of Finance.	Shri P. Chidambaram	30.11.2007	00	01
*34.	Status of implementation of the recommendations contained in the 173rd Report of the Standing	Shri B.K. Handique	30.11.2007	00	01

*Laid a copy (Hindi and English versions) of the statement.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	Committee on Science and Technology, Environment and Forests on Demands for Grants (2007-08), pertaining to the Ministry of Earth Sciences.				
*35.	Status of implementation of the recommendations contained in the 55th Report of the Standing Committee on Finance on Demands for Grants (2007-08), pertaining to the Ministry of Corporate Affairs.	Shri Prem Chand Gupta	30.11.2007	00	01
*36.	Status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Energy on Demands for Grants (2007-08), pertaining to the Ministry of New and Renewable Energy.	Shri Vilas Muttemwar	30.11.2007	00	01
*37.	Status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Urban Development on Demands for Grants (2007-08), pertaining to the Ministry of Housing and Urban Poverty Alleviation.	Kumari Selja	30.11.2007	00	01
*38.	Regarding the alleged harassment meted out to participants of the rally organized by the Hindu Rights Action Force (HINDRAF) in Kuala Lumpur on 25 November, 2007 and subsequent related matters.	Shri Pranab Mukherjee	30.11.2007	00	03
*39.	Status of implementation of the recommendations contained in the 15th Report of the Standing Committee on External Affairs on Demands for Grants (2007-08), Pertaining to the Ministry of External Affairs.	Shri Anand Sharma	30.11.2007	00	01
40.	Government business for week commencing the 3rd December, 2007.	Shri P.R. Dasmuni	01.12.2007	00	06

*Laid a copy (Hindi and English versions) of the statement.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*41.	Status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Consumer Affairs Food and Public Distribution, pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.	Shri Sharad Pawar	03.12.2007	00	01
*42.	Status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Information Technology on Demands for Grants (2005-06), pertaining to the Department of Posts, Ministry of Communications and Information Technology.	Dr. Shakeel Ahmad	03.12.2007	00	01
*43.	Status of implementation of the recommendations contained in the 39th Report of the Standing Committee on Information Technology on Demands for Grants (2006-07), pertaining to the Department of Posts, Ministry of Communications and Information Technology.	Dr. Shakeel Ahmad	03.12.2007	00	01
*44.	Status of implementation of the recommendations contained in the 41st Report of the Standing Committee on Information Technology on Demands for Grants (2006-07), pertaining to the Department of Information Technology, Ministry of Communications and Information Technology.	Dr. Shakeel Ahmad	03.12.2007	00	01
*45.	Status of implementation of the recommendations contained in the 44th Report of the Standing Committee on Information Technology on Demands for Grants	Dr. Shakeel Ahmad	03.12.2007	00	01

*Laid a copy (Hindi and English versions) of the statement.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	(2007-08), pertaining to the Department of Telecommunications, Ministry of Communications and Information Technology.				
*46.	Status of implementation of the recommendations contained in the 45th Report of the Standing Committee on Information Technology on Demands for Grants (2007-08), pertaining to the Department of Posts, Ministry of Communications and Information Technology.	Dr. Shakeel Ahmad	03.12.2007	00	01
*47.	Status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Railways on Demands for Grants (2007-08), pertaining to the Ministry of Railways.	Shri R. Velu	03.12.2007	00	01
*48.	Status of implementation of the recommendations contained in the 51st Report of the Standing Committee on Finance on Demands for Grants (2007-08), pertaining to the Department of Economic Affairs, Financial Services, Expenditure and Disinvestment, Ministry of Finance.	Shri P. Chidambaram	04.12.2007	00	01
49.	Regarding the Indira Gandhi National Old Age Pension Scheme (IGNOAPS).	Dr. Raghuvansh Prasad Singh	04.12.2007	00	03
*50.	Status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Chemicals and Fertilizers on Demands for Grants (2007-08), pertaining to the Department of Chemicals and Petro-chemicals, Ministry of Chemicals and Fertilizers.	Shri B.K. Handique	04.12.2007	00	01

*Laid a copy (Hindi and English versions) of the statement.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
51.	Correcting the reply given on 15.5.2007 to USQ No. 5313 by Shri Hansraj G. Ahir, M.P. regarding Bharat Ratna Awards alongwith the reasons for delay in correcting the reply.	Shri Sriprakash Jaiswal	04.12.2007	00	01
52.	Status of implementation of the recommendations contained in the 126th Report of the Standing Committee on Home Affairs on Demands for Grants (2007-08), pertaining to the Ministry of Home Affairs.	Shri Sriprakash Jaiswal	04.12.2007	00	01
*53.	Status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Rural Development on Demands for Grants (2006-07), pertaining to the Ministry of Panchayati Raj.	Shri Mani Shankar Aiyar	05.12.2007	00	01
*54.	Status of implementation of the recommendations contained in the 54th Report of the Standing Committee on Finance on Demands for Grants, (2006-07), pertaining to the Ministry of Statistics and Programme Implementation.	Shri G.K. Vasan	05.12.2007	00	01
*55.	Status of implementation of the recommendations contained in the 175th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2007-08), pertaining to the Department of Space.	Shri Prithviraj Chavan	05.12.2007	00	01
*56.	Status of implementation of the recommendations contained in the 53rd Report of the Standing Committee on Finance on Demands for Grants (2007-08), pertaining to the Ministry of Planning.	Shri M.V. Rajasekharan	05.12.2007	00	01

*Laid a copy (Hindi and English versions) of the statement.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
57.	Regarding the 'Azadi Express'	Shri P.R. Dasmunsi	05.12.2007	00	01
*58.	Status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Labour on Demands for Grants (2007-08), pertaining to the Ministry of Textiles.	Shri E.V.K.S. Elangovan	06.12.2007	00	01
*59.	Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Labour on Development Schemes for Handloom Sector (2005-06), pertaining to the Ministry of Textiles.	Shri E.V.K.S. Elangovan	06.12.2007	00	01
*60.	Status of implementation of the recommendations contained in the 18th Report of the Standing Committee on Chemicals and Fertilizers on Demands and Availability of Petro-chemicals, pertaining to the Department of Chemicals and Petro-chemicals, Ministry of Chemicals and Fertilizers.	Shri B.K. Handique	06.12.2007	00	01
*61.	Status of implementation of the recommendations contained in the 18th, 20th, 21st and 22nd Reports of the Standing Committee on Energy, pertaining to the Ministry of Power.	Shri Sushil Kumar Shinde	07.12.2007	00	01
*62.	Status of implementation of the recommendations contained in the 8th and 16th Reports of the Standing Committee on Urban Development on 'Delhi Development Authority', pertaining to the Ministry of Urban Development.	Shri B.K. Handique	07.12.2007	00	01
*63.	Regarding the Reconciliation of Revenue and Fiscal Deficit as in Finance Accounts 2006-07 and Accounts-at-a-Glance/Budget-at-a-Glance.	Shri P. Chidambaram	07.12.2007	00	01

*Laid a copy (Hindi and English versions) of the statement.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*64.	Status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Rural Development on Demands for Grants (2007-08), pertaining to the Department of Drinking Water Supply, Ministry of Rural Development.	Shri Chandra Sekhar Sahu	07.12.2007	00	01
65.	Regarding the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006.	Shri P.R.Kyndiah	07.12.2007	00	01

*Laid a copy (Hindi and English versions) of the statement.

**(ii) Matters under Rule 377—Position regarding receipt
of replies from Ministries during Fourteenth
Lok Sabha (as on 03.01.2008)**

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies sent to members by the Ministers
First Session (2.6.2004 to 10.6.2004)	35	35	Nil	100.00
Second Session (5.7.2004 to 26.8.2004)	220	219	01	99.54
Third Session (1.12.2004 to 23.12.2004)	188	188	Nil	100.00
Fourth Session (25.2.2005 to 13.5.2005)	365	363	02	99.54
Fifth Session (25.7.2005 to 30.8.2005)	273	272	01	99.63
Sixth Session (23.11.2005 to 23.12.2005)	265	263	02	99.24
Seventh Session (17.2.2006 to 23.5.2006)	435	424	11	97.47
Eighth Session (24.7.2006 to 25.8.2006)	232	211	21	90.94
Ninth Session (22.11.2006 to 19.12.2006)	264	215	49	81.43
Tenth Session (23.02.2007 to 17.05.2007)	324	215	109	66.35
Eleventh Session (10.08.2007 to 10.09.2007)	197	95	102	48.22
Twelfth Session (15.11.2007 to 07.12.2007)	180	15	165	8.33
Total	2978	2515	463	84.45

(iii) Statement showing the time lost owing to interruptions in the House during Twelfth Session of Fourteenth Lok Sabha

Date	Time Lost due to interruptions		Time Lost due to adjournment of the House following interruptions		Remarks
	H.	M.	H.	M.	
1	2		3		4
19.11.2007	0	07	5	42	At 11.00 hrs., when the House met, interruptions started and continued upto 11.07 hrs. At 11.07 hrs., due to interruptions, Lok Sabha was adjourned to meet again at 12.00 hrs. House met at 12.00 hrs. At 12.11 hrs., due to interruptions, House was adjourned for the day.
20.11.2007	0	20	5	29	At 11.00 hrs., when the House met, interruptions started and continued upto 11.20 hrs. At 11.20 hrs., due to interruptions, House was adjourned to meet again at 12.00 hrs. House met at 12.00 hrs. At 12.09 hrs., due to interruptions, the House was adjourned upto 14.00 hrs. At 14.02 hrs., due to interruptions, House was adjourned for the day.
27.11.2007	0	05	0	37	At 12.18 hrs. interruptions started and continued upto 12.23 hrs. Due to interruptions, House was adjourned at 12.23 hrs. to meet again at 13.30 hrs.
28.11.2007	0	06	0	20	Interruptions started at 12.04 hrs. and continued upto 12.10 hrs. At 12.10 hrs., due to interruptions, House was adjourned upto 12.30 hrs.

1	2	3	4
29.11.2007	0 08	0 32	Interruptions started at 12.20 hrs. and continued upto 12.28 hrs. At 12.28 hrs. the House was adjourned upto 13.00 hrs.
05.12.2007	—	0 30	Interruptions started at 13.34 hrs. and continued upto 13.42 hrs. At 13.51 hrs., interruptions started and continued upto 13.56 hrs. At 13.56 hrs., due to interruptions, House was adjourned to meet again at 14.30 hrs.
06.12.2007	0 05	5 45	At 11.00 hrs., when the House met, interruptions started and continued upto 11.03 hrs. At 11.03 hrs., due to interruptions, House was adjourned upto 12.00 hrs. At 12.06 hrs., due to interruptions, House was adjourned to meet again at 14.00 hrs. Interruptions started at 14.04 hrs. and continued upto 14.06 hrs. At 14.06 hrs., due to interruptions, House was adjourned for the day.
07.12.2007	0 08	0 42	Interruptions started at 12.10 hrs. and continued upto 12.18 hrs. due to interruptions House was adjourned at 12.18 hrs. to meet again at 14.00 hrs.
Total	0 59	19 37	20 36

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

**(iv) Statement indicating matters of urgent public importance
raised after Question Hour and before the adjournment
of the House for the day during Twelfth Session of
Fourteenth Lok Sabha**

Date	No. of Matters raised	No. of Members who spoke	Time Taken	
			H.	M.
15.11.2007	Nil	Nil	Nil	
19.11.2007	Nil	Nil	Nil	
20.11.2007	Nil	Nil	Nil	
21.11.2007	Nil	Nil	Nil	
22.11.2007	28	32	1	09
23.11.2007	12	16	0	39
26.11.2007	Nil	Nil	Nil	
27.11.2007	25	28	0	52
28.11.2007	09	18	0	24
29.11.2007	05	15	0	15
30.11.2007	25	48	0	59
01.12.2007	15	24	0	36
03.12.2007	15	15	0	29
04.12.2007	34	34	0	57
05.12.2007	23	23	0	39
06.12.2007	Nil	Nil	Nil	
07.12.2007	02	02	0	05
Total	193	255	7	04

**21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS
OF BUSINESS TRANSACTED DURING THE
TWELFTH SESSION OF FOURTEENTH
LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H	M	
BILLS—			
(a) Government Bills	*14	50	16.28
(b) Private Member's Bills	02	23	02.62
BUDGETS—			
(a) Railway Budget	@05	26	05.96
(b) General Budget	04	00	04.40
CALLING ATTENTION NOTICES	04	23	04.81
DISCUSSIONS—			
(a) Half an hour discussion	00	30	00.56
(b) Short Duration Discussions (Rule 193)	21	25	23.50
(c) Discussion under Rules 191 & 342	00	02	00.01
MATTERS OF URGENT PUBLIC IMPORTANCE	07	04	07.76
MATTERS UNDER RULE 377	00	51	00.93
MOTIONS—			
MOTION UNDER RULE 388	00	02	00.03
QUESTIONS	12	00	13.18
RESOLUTIONS—			
(a) Government Resolutions	@00	03	00.05
(b) Statutory Resolutions	*	—	—
(c) Private Members' Resolutions	02	17	02.50
STATEMENTS—			
Rule 372 and Direction 73A	03	29	03.82
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	12	22	13.59
Total	91	07	100

* Joint discussion took place on certain Statutory Resolution [*vide* Statement No. 16(i) Sl.No. 2] and Motion for consideration of connected Government Bill [*vide* Statement No. 2 (i), Sl.No. 2]. Time taken on joint discussion has been shown under Government Bills.

@ Joint discussion took place on a Government Resolution [*vide* Statement No. 16(ii) Sl. No. 1] alongwith Supplementary Demand for Grant (Railways) for 2007-2008. Time taken on joint discussion has been shown under Railway Budget.

22. VACATION OF SEATS

Sl. No.	Name of Member, Constituency and State	Date on which seat became vacant	Remarks
1.	Maj. Gen. (Retd.) B.C. Khanduri, AVSM, Tehri Garhwal (Uttarakhand)	13.09.2007	Resigned on 13.09.2007 Accepted by HS on 13.09.2007. Announcement was made in House on 19.11.2007.
2.	Shri Vijaykumar Khandelwal, Betul (Madhya Pradesh)	13.11.2007	Died on 13.11.2007 Obituary Reference was made in the House on 15.11.2007.